

**Central Administrative Tribunal  
Lucknow Bench, Lucknow**

**CCP No. 332/00020/2018  
In Original Application No. 22/2013**

**This, the 07<sup>th</sup> day of March, 2019**

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)  
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Nirbhai Singh, aged about 42 years S/o Sri Ram Autar R/o Village-Manhai, Post Office – Hafizabad, Police Station- Fatehpur Chaurasi District Unnao presently working as Postal Assistant Chief Postmaster Head Office, Kanpur.

...Applicant

By Advocate : Sri Paltoo Ram Gupta.

Vs.

1. Sri Yogender Prasad Rai, Chief Postmaster General, U.P. Circle, Lucknow-226001.
2. Sri Vinod Kumar Verma, Postmaster General Kanpur Region, Kanpur.
3. Sri Atul Kumar Srivastava, Director Postal Services Kanpur Region, Kanpur.
4. Sri Veer Singh, Chief Postmaster Head Post Office, Kanpur.

.....Respondents

By Advocate: Sri Shatruhan Lal.

**Order [Oral]**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)**

Learned counsel for the respondents states that the order dated 31/07/2017 passed by this Tribunal in O.A. No. 22 of 2013 has been fully complied with, to which counsel for the applicant is agreed. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)  
Member (Administrative)**

**(Jasmine Ahmed)  
Member (Judicial)**

JN